

2024

THE HIGH COURT AT CALCUTTA
APPELLATE SIDE

No. 1773 –RG

Dated: Calcutta, the 12th day of February, 2024

**ANSWER-KEY OF THE OMR BASED PRELIMINARY TEST (PHASE-I) HELD ON
FEBRUARY 11, 2024, IN THE CADRE OF DISTRICT JUDGE (ENTRY LEVEL) IN
WBJS FOR DIRECT RECRUITMENT FROM THE MEMBERS OF BAR (DRB) AND
LIMITED COMPETITIVE EXAMINATION FROM THE JUDICIAL OFFICERS (LCE)
FOR THE YEAR 2023**

In furtherance of this Court's Notification Nos. 10788 -RG and 10789-RG, both dated 30.11.2023, read with Nos. 917-RG and 918-RG both dated 19.01.2024 with regard to the OMR based Preliminary Test (Phase – I) which was held on 11th February, 2024 in the cadre of District Judge (Entry Level) in WBJS for direct recruitment from the members of the bar (DRB) and Limited Competitive Examination (LCE) from eligible Judicial Officers for the year 2023, the following provisional answer key is being published for general information.

The candidates of both wings who have appeared in the said OMR based preliminary Test (Phase-I) in connection with said examination may file their objection(s), if any, against this answer-key with reference to the appropriate question number(s) within seven (7) days from the date of its publication. The objection(s) must reach by registered post or speed post or courier service at the office of the Recruitment Cell, A.S., New Secretariat Building, Block-B (New Administrative Block), 6th Floor, 1, Kiran Sankar Roy Road, Kolkata-700001 positively by **04:45 P.M.** on **19th February, 2024**. The candidates may also send their objections, if any, to the email id of the Recruitment Cell i.e. recruitmentcellas@gmail.com within the given date and time. Any objection filed beyond the stipulated time shall not be entertained.

PROVISIONAL ANSWER KEY

Question Number	Correct Answer (Option)	Question Number	Correct Answer (Option)	Question Number	Correct Answer (Option)
1	B	11	A	21	C
2	B	12	B	22	C
3	C	13	C	23	B
4	A	14	A	24	A
5	B	15	C	25	C
6	C	16	D		
7	A	17	C		
8	B	18	A		
9	B	19	D		
10	A	20	B		

By Order

The 12th February, Calcutta

Sd/-

Chaitali Chatterji (Das)
Registrar General-cum- Secretary
Selection Board
High Court, Appellate Side,
Calcutta